

(d) and (e) As far as state and central sector projects are concerned, necessary allocations of funds are made by the respective Governments. Respective authorities of private sector projects have to arrange the funds from various financial institutions/own resources.

[English]

Dredging Works of Ports

895. SHRI GEORGE EDEN: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the total amount spent for the dredging works of various ports during the last year, port-wise;

(b) the total work done by the Dredging Corporation of India; and

(c) the details of total amount spent therefrom?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN):

(a) The total amount spent for the maintenance dredging works at various major ports, port-wise, during 1997-98 is as under:—

(Rs. in crores)	
Port	1997-98
Calcutta	164.49
Paradip	15.27
Visakhapatnam	14.45
Chennai	7.28
Tuticorin	—
Cochin	35.04
New Mangalore	27.11
Mormugao	7.12
Mumbai	33.79
Jawaharlal Nehru	18.38
Kandla	31.42
Total	354.35

(b) The Dredging Corporation of India has carried out maintenance dredging works at major ports of the order of 28.0 million cu. mtrs.

(c) Major ports spent about Rs. 196 crores on the maintenance dredging works carried out by Dredging Corporation of India.

Legislation for the Fixed Tenures of Lok Sabha and State Legislatures

896. SHRI P.C. THOMAS:
SHRI U.V. KRISHNAMRAJU:
SHRI K.S. RAO:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether the Government propose to make any legislation for Lok Sabha and State Legislatures to continue for their full term;

(b) if so, the details thereof; and

(c) the details of representations received in this regard and the reaction of the Government thereto?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS AND MINISTER OF SURFACE TRANSPORT (DR. M. THAMBI DURAI): (a) to (c) No, Sir. Representations from various sections of public have been received in the past containing suggestions/recommendations on the subject of Electoral Reforms, some of which also contained proposals regarding fixed tenure of Houses of Legislatures but Government has not favoured such proposals.

[Translation]

Maneri Bhal Power Project

897. SHRI JAGAT VIR SINGH DRONA: Will the Minister of POWER be pleased to state:

(a) whether the Power Finance Corporation has struck the loan of 6 billion rupees for the construction of Maneri Bhal Power Project in U.P.;

(b) if so, the reasons therefor;

(c) whether the Government would intervene in the matter; and